

ITEM NO.46

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 6613/2019

LAKSHMAN

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

OFFICE REPORT ON DEFAULT

Date : 01-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBERS]

For Petitioner(s) Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokes, Adv.
Mr. Vivek Tripathi, Adv.
Mr. Babul Kumar, Adv.
Mr. P. V. Yogeswaran, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states that the petitioner has surrendered on 14.03.2019.

Counsel for petitioner is granted two weeks' time to file proof of surrender.

List thereafter.

(ASHA SUNDRIYAL)
COURT MASTER

(R.S. NARAYANAN)
BRANCH OFFICER